

**GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR ::: GUWAHATI**

No.HLB. 111/2020/29

Dated, Dispur the 4th May, 2020

STANDARD OPERATING PROCEDURES

**FOR
RETURN OF RESIDENTS OF ASSAM STRANDED IN OTHER PARTS OF INDIA BY
ROAD TO ASSAM**

In view of COVID pandemic, Government of India has enforced complete lockdown throughout India. A huge number of people belonging to Assam state are stranded in various states and cities of India as all modes of transportation for mass movement are temporarily closed all over India.

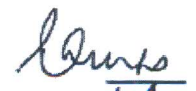
In this scenario, Ministry of Home Affairs, Government of India has come up with fresh orders dated 29th April 2020 for facilitating such movement of stranded people to their home states in a planned manner.

Subsequently, State Level Empowered Committee, COVID-19, Government of Assam constituted a committee to formulate Standard Operating Procedures (SOP) for bringing Migrant workers, Pilgrims, Tourists, Students and Other persons stranded at different places to the state in a phased manner. The SOP for persons returning by road transportation is as follows:

1. Nodal Authorities/ Officers

1.1. Shri G P Singh, IPS, ADGP (L&O) and Shri Harmeet Singh, IPS, ADGP (S) have been designated as Nodal Officer and Alternate Nodal Officer for inter-State movement of all persons stranded in other parts of the country and also State of Assam vide Assam Disaster Management Authority order No. ASDMA/23/2020/Pt I/20 dated 30/04/2020. The above officers or those authorised by them will undertake the coordination with all other States/ UTs and mutually agree to the movement of the stranded persons.

1.2. All inward and outward movement of persons will be undertaken only with the prior permission of the Nodal Officer/ Alternate Nodal Officer or those authorised by Nodal Officer.


4/5/20

2. Registration for Issue of Passes for Residents of Assam Stranded Outside Assam (Other Than North Eastern States)

- 2.1. No Registration/ passes is required for persons seeking to return to their residences in Assam from North Eastern States (other Than Sikkim).
- 2.2. The e-infrastructure put in place for the Assam Cares registration would be used for this purpose after suitable modification.
- 2.3. Residents of Assam, currently stranded outside, who may want to enter Assam, to give missed call on the number **74-2815-9966**, till 10th May 2020.
- 2.4. The callers who already registered for the Assam Cares: Monetary Assistance Scheme by calling **96-1547-1547**, need not re-register themselves by calling on the above number.
- 2.5. A link will be sent on the phone numbers of the residents for self-submission of their source and destination details. Applicant will either fill the form themselves, or by taking assistance from a team of volunteers/ local District Administration officials. The applicant can submit his/her basic details, and of those who are along with them currently outside Assam, and planning to return to Assam.
- 2.6. The applications will be sorted and shared to the concerned district authorities for their scrutiny, and check-up of the Health Authorities.
- 2.7. Passenger will then update online the travel mode / date of arrival / destination in Assam, which will be compiled and shared with the concerned Nodal Authority.
- 2.8. Based on the data collected and availability of the transport logistics, the Nodal Officer, or his representative would issue travel permits keeping all stakeholders informed of the movement. The originating State and the transit States would also be informed of the movement by the State Nodal Officer.
- 2.9. The travel plan based on the permits will be displayed to the DCs on a software dashboard.

h. Gurus
4/5/20

3. Entry into Assam

3.1. Government of Assam will allow return of residents of Assam stranded in various parts of India in a staggered/ phased manner after ensuring that there is proper screening of these residents.

3.2. The **3 (three) criteria to be used to decide on issuing the entry pass of a person are:**

3.2.1. Risk Category of the Region from where they come (Green, Yellow, Red)

3.2.2. Risk profile of the Person (both Health, Age, Gender, Ability to stay outside)

3.2.3. Reason of travel outside (Permanent employment/ daily wages, medical treatment, education, pilgrimage, tourism)

3.3. A **three phased sequential approach** will be adopted for issue of passes

3.3.1. **Phase 1: Persons from NE states** : the residents of Assam who are currently stranded in different parts of the North Eastern States will be permitted to enter the State

3.3.2. **Phase 2: Vulnerable Population** (seriously ill patients, elderly citizens, pilgrims who are also likely to be elderly, pregnant women and women with young children) will be permitted to enter the State

3.3.3. **Phase 3: Persons outside NE states, comprising of** residents of Assam who are currently stranded (students, working class, self-employed and tourists) will be brought in from across the country in staggered manner.

4. Logistical Arrangements

4.1. **Transportation:**

4.1.1. Till announced otherwise, **no transportation arrangements will be made in initial period by Government of Assam for travel till the border of Assam.** The returnees will avail of available transport facilities i.e. public transportation or will arrange own cars/ taxis etc. to travel. The public transport of other States will not be allowed to enter Assam. The

4.1.2. Transport Department/ ASTC will make arrangements for public transportation from the border points to screening centres and then onwards to the district HQs.

4.1.3. The district administration will make arrangement for transportation of the persons from district HQ to their residences.

4.1.4. All **safety protocols for travel by vehicles laid down by MHA** will be in force.

4.2. Border entry points:

4.2.1. Persons returning from North Eastern States will be allowed entry through all border points, which will be manned by district administration and police. They would be medically examined at the border entry point.

4.2.2. Persons returning from other States will have to enter Assam only through Srirampur (Kokrajhar) and Sagalia (Dhubri)

These two Border Entry Points will have a dedicated team comprising of a SP, Addl. DHS, two ADCs and other medical & supporting personnel

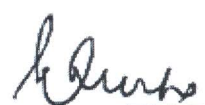
4.2.3. There would be data entry set-up at the entry point at Srirampur [Kokrajhar] and Sagalia [Dhubri]. The infrastructure, including data entry operators for this set-up would be provided by the respective Deputy Commissioners. The number of such entry points would be dynamic, depending on the number of persons provided passes and entering. This data entry point would be connected with the portal of health department for seamless flow of information to the Zonal Health Screening Camps.

Category Of Returnees

5.1. From North Eastern States (Except Sikkim)

5.1.1. No entry passes are required.

5.1.2. The returnees will enter Assam through various road entry points between 6 AM to 6 PM.


4/5/20

same vehicle to the HQ of their destination districts, where they will be screened.

5.1.4. Those who had availed public transportation to travel to border of Assam can avail of public transportation to travel to HQ of their destination districts, where they will be screened.

5.1.5. For these persons, the screening will take place either at the border entry point or at district level screening camps and not the zonal camps, since the risk level is low and number of persons will be comparatively lower. The health check point would depend on capacity of the district health set-up.

5.2. From other States who have already arrived at Assam border without passes at Srirampur & Sagalia and are waiting to enter.

5.2.1. Such persons will be allowed to enter Assam only on foot and then registered and issued passes on the spot, after obtaining requisite details

5.2.2. After obtaining passes, they will be transported by ASTC to the Zonal Screening Camps corresponding to their destination districts as given at para 6.

5.3. From other State who arrive at border with prior passes

5.3.1. In case of persons who had availed public transportation to arrive at Assam border, the protocol as laid down in para 4.2 will apply.

5.3.2. In case of persons who had arranged their own transportation to arrive at Assam border, the protocol as laid down in para 4.2 will apply, except that they will be allowed to travel their vehicle, if they so desire.

i. Screening Camps

6.1. There will be **Zonal Screening Camps** for returnees to certain groups of destination districts –

6.1.1. **Lower Assam districts** (Kokrajhar, Dhubri, South Salmara, Barpeta, Bongaigaon, Goalpara, Nalbari, Chirang, Baksa) : **Kokrajhar**

8. Follow-up/ surveillance of all persons as per existing protocols by Deputy Commissioners/ Health officials etc.

8.1. Information gathered through the registration portal/ dashboard will be shared with the respective Deputy Commissioner

8.2. The Deputy Commissioner in turn will further segregate the list Block Wise, Panchayat Wise and will share the same with respective Block Development Officer and finally to Panchayat wise details will go to all Panchayat President asking them to closely watch when the listed person comes back to house

8.3. The Deputy Commissioner will also activate the Gaon Burah network and the relevant Surveillance team.

8.4. Health Department will frequently check these persons in home quarantine and at the first instance of any symptoms shall take all measures as per existing protocol.

This SOP comes into immediate effect.



(Samir K Sinha, IAS)

Principal Secretary to Government of Assam
Health & Family Welfare Department

No.HLB. 111/2020/29-A

Dated Dispur the 4th May, 2020

Copy to:

1. The Chief Secretary, Assam.
2. Director General of Police, Assam.
3. Additional Chief Secretary, Home & Political Department.
4. Shri G P Singh, IPS, ADGP (L&O)
5. Shri Harmeet Singh, IPS, ADGP (S)
6. Principal Secretary to Hon'ble Chief Minister, Assam.
7. Commissioner & Secretary, Transport Department, Dispur.
8. Commissioner & Secretary, Health & Family Welfare Department.
9. Commissioner of Transport, Assam
10. Managing Director, ASTC.
11. Mission Director, National Health Mission, Assam.
12. All Deputy Commissioners / Sub-Divisional Officers (Civil).
13. All Superintendents of Police
14. DME/ DHS, Assam.
15. All Principal/ Superintendents, Medical College Hospital.
16. All District Health Services, Assam.